

(a) whether Government have any proposal to establish more technical education and research centres in the country during Seventh Plan period;

(b) if so, whether the proposed institutions will have some advanced technology by way of involving outside experts;

(c) if these institutions are distributed regionally, the number of such centres and the places identified in the state of Karnataka for this purpose; and

(d) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a), (b), (c) & (d) New technical institutions are set up under the State Plans. Some of the States have submitted proposals of new technical institutions for the approval of All India Council for Technical Education whereas no proposal has been received from the State Government of Karnataka for the establishment of technical institutions under their Seventh Plan.

All proposals for expansion of facilities in the field of technical education which are based on well-established and well-defined needs particularly in areas of weakness and emerging technologies are duly entertained and considered by the All India Council for Technical Education for approval. While approving the new technical institutions, the All India Council for Technical Education tries to remove the regional imbalances to the extent possible as a matter of deliberate policy.

Flood control outlay scheme

2680. SHRI V. SOBHANADREESWARA RAO :
SHRI SUBHASH YADAV :
SHRI M. RAGHUMA REDDY :
SHRI MANIK REDDY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether flood control outlay schemes for the Seventh Plan period have since been finalised;

(b) number of agencies which are likely to be set up by the Government for this purpose; and

(c) financial implication thereof?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (c) The outlay for flood control for the Seventh Plan period have since been finalised as Rs. 947.39 crores and no new agency is likely to be set up by the Government for this purpose.

Derailment of Delhi bound G.T. Express near Bhopal

2681. SHRI SUBHASH YADAV :
SHRI DHARAMPAL SINGH MALIK :

Will the Minister of TRANSPORT be pleased to state :

(a) whether nine coaches of Delhi bound G.T. Express derailed on the 28th October, 1985 near Bhopal;

(b) if so, the estimated loss of lives and property;

(c) the causes of the accident;

(d) whether any inquiry into the causes has since been conducted; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. The derailment took place on 27.10.1985 and not on 28.10.1985.

(b) There was no loss of life. Damage to Railway property is estimated at Rs. 10,60,000/- approximately.

(c) Tampering with track.

(d) and (e) A Departmental Enquiry was conducted in this case and the cause of the accident has been determined as removal of fish plates by unknown person (s).